

O.A. No. 1621/05

19.11.2011

Hon'ble Mr. Justice B.N Shukla, J.M

Shri P. Mathur counsel for the
applicant has sent illness slip. Adjourned.
List on 30.11.2011.

Manish/-

de
J.M

On 30.11.11

List TA/DA/KA/CCAMA before
Hon. Bench for Adm./order/Final
Hearing on 20.12.11

J
Registrar

20/12/11

Hon. Mr. Shashi Borkash, AM.

None appears for the applicant even
in the revised call. It is seen from the
record that since 18/02/2011, nobody has
appeared on behalf of the applicant.
This indicates that the applicant is no
longer interested in pursuing the case.
Sh. P. Mathur, counsel for the respondents
is present.

O.A. is dismissed in default of
the applicants

C. Kulkarni
AM.